

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A No. 533 / 2009

Monday, this the 28th day of June, 2010.

CORAM

HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

HON'BLE MR K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER

Harikrishnan,
S/o Sabu P.N.,
Puthenpurayil. Katherithazham,
Muvattupuzha.Applicant

(By Advocate Mr P.V.Mohanan)

v.

1. The Chief General Manager,
Bharat Sanchar Nigam Limited,
O/o the Chief General Manager,
Telecom, Kerala Circle,
Trivandrum-33.
2. Assistant General Manager,
Bharat Sanchar Nigam Limited,
O/o the Chief General Manager,
Telecom, Kerala Circle,
Trivandrum-33.Respondents

(By Advocate Mr George Kuruvala, ACGSC)

This application having been finally heard on 28.6.2010, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR. GEORGE PARACKEN, JUDICIAL MEMBER

The applicant has filed this O.A seeking direction to the respondents to appoint him as Graduate Engineer Junior Telecom Officer in Kerala Circle against the point reserved for Other Backward Community by virtue of his placement in Annexure A-2 All India merit list.



2. Today, when the matter was taken up for consideration, the learned counsel for the applicant, Shri. P.V. Mohanan submitted that the applicant is not interested to pursue the matter any further. He has, therefore, prayed that he may be permitted to withdraw this O.A. Accordingly, this OA is dismissed as withdrawn.

3. No order as to costs.



K GEORGE JOSEPH
ADMINISTRATIVE MEMBER



GEORGE PARACKEN
JUDICIAL MEMBER

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